

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4579
ANSWERED ON:30.08.2011
RAJIV AWAS YOJANA NO
Kodikunnil Shri Suresh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether a conference of Ministers of State was held in Delhi to discuss the Rajiv Awas Yojana;
- (b) if so, the issue discussed in the said conference;
- (c) whether some States have brought out certain difficulties in implementing the scheme;
- (d) if so, the details thereof; and
- (e) the reaction of the Union Government in this regard?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) & (b) : Yes, Madam. A conference of State Ministers of Housing, Urban Development, Municipal Affairs/Local Self Government and State officials was organized on 30th July 2011 to discuss the implementation of Rajiv Awas Yojana.

(c) & (d) : The States endorsed the inclusive approach of the scheme and gave the following main suggestions:

1. Inclusion of more cities under RAY;
2. Enhanced central funding;
3. Simplification in the guidelines of the Affordable Housing in Partnership scheme;
4. Policy on development of slums existing on Central government land;

(e) : The point-wise response to the suggestions received is as under :

1. The Ministry has released assistance of Rs 99.98 crore for undertaking preparatory activities in 157 cities across 34 states and union territories under the Slum Free City Planning Scheme, the preparatory phase of RAY. RAY is expected to initially cover 250 cities across the entire country by the end of the 12th five year plan.
2. Under RAY 50% of the cost of provision of basic civic and social infrastructure and amenities and of housing, including rental housing, - and transit housing for in-situ redevelopment - in slums would be borne by the Centre, including operation & maintenance of assets created under this scheme. For the North Eastern and Special Category states the share of the Centre would be 90% including the cost of land acquisition, if required. The funding pattern is not proposed to be revised.
3. The Ministry is examining the issue of simplification of the Affordable Housing in Partnership scheme guidelines.
4. The Ministry has taken up the matter of re-development of slums on land belonging to the Central Government with the concerned Central Ministries to arrive at an inclusive policy solution.